

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 80 OF 2015 &  
IA NO. 127 OF 2015**

**Dated: 17<sup>th</sup> May, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Ind Synergy Ltd.**

**.... Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory Commission & Anr.**

**... Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Kunal Sabharwal  
Mr. Aashish Anand Bernard

Counsel for the Respondent(s)

:

Mr. C.K. Rai  
Mr. Paramhans for R.1

Ms. Suparna Srivastava for R-2

**ORDER**

We have heard learned counsel for the parties.

List the matter for further hearing on **31.05.2016.**

**(I.J. Kapoor)**  
**Technical Member**  
ts/mk

**(Justice Ranjana P. Desai)**  
**Chairperson**